

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

### ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED OPERATING IN DATA ANALYTICS AT MUMBAI, MAHARASHTRA, INDIA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED PAN: AAHCR1660B CIN: U29253MH2014PTC255827
2.	Address of the registered office	Rolta Tower -A, Rolta Technology Park, MIDC-Marol, Andheri (East), Mumbai, Maharashtra, India, 400 093
3.	URL of website	CD has no independent operating website.
4.	Details of place where majority of fixed assets are located	CD does not possess any major assets.
5.	Installed capacity of main products/ services	Main Product: N/A [No activity since April 2021] As per the information provided by suspended management of CD, the CD was earlier involved in Business Activity Monitoring, Business Process Management, Business Performance Management, and Knowledge Discovery and Management, along with solutions and services for Data Warehousing and Application Integration.
6.	Quantity and value of main products/ services sold in last financial year	Exact quantity is not ascertainable at present. Since April 2021, CD is not operational.
7.	Number of employees/ workmen	Presently, operations of the CD is not running. Hence no employees/workmen are retained.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last audited financials available for FY 2022-23 Other details can be obtained by e-mailing on <a href="mailto:rolta.cirp@gmail.com">rolta.cirp@gmail.com</a> and <a href="mailto:rpsonugupta@gmail.com">rpsonugupta@gmail.com</a>
9.	Eligibility for resolution	Details can be obtained by e-mailing on e-mailing on <a href="mailto:rolta.cirp@gmail.com">rolta.cirp@gmail.com</a> and

	applicants under section 25(2)(h) of the Code is available at URL:	<a href="mailto:rpsonugupta@gmail.com">rpsonugupta@gmail.com</a>
10.	Last date for receipt of expression of interest	21.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	31.12.2024
12.	Last date for submission of objections to provisional list	05.01.2025
13.	Date of issue of final list of prospective resolution applicants	15.01.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.01.2025
15.	Last date for submission of resolution plans	19.02.2025*
16.	Process email id to submit Expression of Interest	<a href="mailto:rolta.cirp@gmail.com">rolta.cirp@gmail.com</a>

\*CIRP period at present available till 20.01.2025 and the subsequent timelines shall be subject to further extension of CIRP period by CoC/Hon'ble NCLT, Mumbai.

**Date: 05.12.2024**  
**Place: Mumbai**




**Sonu Gupta**  
**Resolution Professional**  
**Rolta Bi & Big Data Analytics Private Limited**  
**IBBI/IPA-001/IP-P-02261/2021-2022/13534**  
**42/1201, 11<sup>th</sup> Floor, NRI Complex, Seawood**  
**Estates, Nerul, Navi Mumbai - 400 706**  
**Email: [rpsonugupta@gmail.com](mailto:rpsonugupta@gmail.com)**

**Communication Address: Office No. 407,**  
**Belapur Concorde Premises, Plot No. 66A,**  
**Sector 11, CBD Belapur, Navi Mumbai 400614.**